

[Rao Birendra Singh] (iv) (a) Fourth Annual Report and Accounts of the Assam Agro-Industries Development Corporation Limited, Gauhati, for the year 1970-71, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

I Placed in Library. See No. LT-689/80 for (i) to (iv).

(v) (a) Ninth Annual Report and Accounts of the Orissa Agro-Industries Corporation Limited, Cuttack for the year 1970-71, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India there.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-651-B/80 for (a) and (b)].

(2) Statements giving reasons for the delay in laying the papers mentioned at III above. [Placed in Library. See No. LT-651-B/80].

I. Reports and Accounts (for the years ended the 30th June, 1977 and the 30th June, 1978) of the National Cooperative Dairy Federation of India, New Delhi and related paper.

H. Report (for the year ended the 30th June, 1978) of the National Heavy Engineering Cooperative Limited, New Delhi and related paper.

III. Accounts (1978-79) of the National Council for Cooperative Training (National Cooperative Union of India), New Delhi and related papers.

IV. Report and Accounts (for the year ended the 30th June, 1979) of the Indian Farmers Fertilizer Cooperative Limited, New Delhi and related paper.

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I. (i) Annual Report and Accounts of the National Cooperative Dairy Federation of India, New Delhi, for the year ended the 30th June, 1977, together with the Audit Report on the Accounts.

(ii) Annual Report and Accounts of the National Cooperative Dairy Federation of India, New Delhi, for the year ended the 30th June, 1978, together with the Audit Report on the Accounts.

[Placed in Library See No. LT-692/80 for (i) and (ii)].

II. Annual Report and Accounts of the National Heavy Engineering Cooperative Limited, New Delhi, for the year ended the 30th June, 1978, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-695,180].

III. Annual Accounts of the National Council for Cooperative Training (National Co-operative Union of India) New Delhi, for the year 1978-79, and the Audit Report thereon.

[Placed in Library. See No. LT-696/180].

IV. Twelfth Annual Report and Accounts of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year ended the 30th June, 1979, together with the Auditors' Report on the Accounts.

[Placed in Library. See No. LT-697/80].

Report (1978-79) of the National Council for Cooperative Training (National Cooperative Union of India) New Delhi

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy of the Seventeenth Annual Report of the National Council for Cooperative Training (National Cooperative Union of India), New Delhi, for the year

1978-79.

[Placed in Library. See No. LT— 343/80].

Notifications under the Essential Commodities Act, 1955

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each! (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Food) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) G.S.R. No. 74(E)/Ess. Com./ Sugar, dated the 5th March, 1980, publishing the sugar (Price Determination for 1978-79 Production) Amendment Order, 1980.

(ii) G.S.R. No. 75(E)/Essi.Com./ Sugar dated the 5th March, 1980, publishing the Sugar (Price Determination for 1979-80 Production) Amendment Order, 1980.

[Placed in Library. See No. LT-694180 for (i) and (ii)].

Notification of the Ministry of Agriculture (Department of Agriculture)

RAO BIRENDRA SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture), Notification G.S.R. 20(E), dated the 28th January, 1980.

[Placed in Library. See No. LT— 693/80].

Certified Accounts (1978-79) of the University Grants Commission, New Delhi and related papers

THE MINISTER OF EDUCATION, HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Certified Annual Accounts of the University Grants Commission, New Delhi, for the year 1978-79, and the Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956, together with a statement giving reasons for the delay in laying the document.

[Placed in Library. See No. LT— 667/80].

I. Certified Accounts (1877-78) of the Central Tibetan Schools Administration, New Delhi and related paper.

II. Report and Audited Accounts (1978-79) of the Rampur Raza Library, Rampur and related paper.

III. Report (1978-79) of the Indian Institute of Management, Calcutta and related paper.

IV. Certified Accounts (1978-79) of the Visva-Bharati University, Santi-niketan and related paper.

SHRI B. SHANKARANAND: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Certified Annual Accounts of the Central Tibetan Schools Administration, New Delhi, for the year 1977-78, and the Audit Report thereon, together with a statement giving reasons for the delay in laying the document.

[Placed in Library. See No. LT— 663/80].

(ii) Fourth Annual Report and Audited Accounts of the Rampur Raza Library, Rampur, for the year 1978-79, together with a Review by Government on the working of the Library.

[Placed in Library. See No. LT-664/80].

(iii) Annual Report of the Indian Institute of Management, Calcutta, for the year 1978-79, together with a Review by Government thereon. [Placed in Library. See No. LT-580/80].

(iv) Certified Annual Accounts of the Visva-Bharati University, Santi-niketan, for the year 1978-79 and the Audit Report thereon, together with a statement giving reasons for the delay in laying the document.

[Placed in Library. See No. LT— 662/80].